

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH LUCKNOW

O.A. NO: 5/2005.

Dated: 11.1.2005.

HON'BLE SHRI SHANKAR RAJU MEMBER(J)

HON'BLE SHRI S.P. ARYA MEMBER(A)

Hari Lal aged about 60 years 10 months s/o Lat Mool Chand Ex. Junior Inspector of Tickets (JIT) (not promoted as CIT due to administrative error) under the respondents and resident of House No. 154, dimond dairy colony, Cantt. Road, Lucknow.

.....Applicant.

BY Advocate Shri A. C. Mishra.

VERSUS

1. Union of India, through General Manager, Northern Railway, Headquarter office Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway Divl. Office Hazaratganj, Lucknow.

....Respondents.

BY Advocate Shri N.K. Agarwal.

ORDER (ORAL)

BY HON'BLE SHRI SHANKAR RAJU MEMBER(J)

O.A. stands disposed of with the direction to the respondents in the light of the order dated 10.1.2002 after hearing both the counsel that the claim of the applicant for promotion would be considered at par with Purnamasi Prasad in accordance with rules within 3 months from the date of receipt of copy of this order. No costs.

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(S.P. ARYA)
MEMBER(A)

HLS/

S. Raju
(SHANKAR RAJU)
MEMBER(J)